## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/ (IB)/2017

NAME OF THE PETITIONER(S)

: VENTUREAST PROACTIVE FUND LLC

NAME OF THE RESPONDENT(S)

: LATTICE BRIDGE INFOTECH PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. H KARTHIX SECHADRI N.P. VII My Kurnare 2. C. Louis Franco

## ORDER

Counsels representing both the parties present. Counsel for respondent prays time for getting instructions from his client for settlement. At request, time is enlarged. Put up on 11.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)